CORRIGENDUM TO THE PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF
SELLAIDS PUBLICATIONS (INDIA) LIMITED (SPIL)

Regd. Off.: Basement, Sky Scrapper B, 4/697, Bhulabhai Desai Road, Breach Candy, Mumbai-400 026.

Further to the Public Announcement ('PA') dated September 30, 2007 to the shareholders of SPIL issued by Ashika Capital Limited ('Manager to the Offer') for and on behalf of **Mr. Subhash P. Rathod** and **Mrs. Mangla S. Rathod** (hereinafter collectively referred to as 'Acquirers') pursuant to and in compliance with among others, regulation 10 & 12 of Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto (hereinafter referred to as 'Regulations'), the shareholders are requested to kindly note the following:

1. As per the Original Public Announcement, the Offer Price for fully paid up equity share is Rs. 3/- per share and partly paid-up shares is Rs. 1/-. Since the allotment money in arrears on the partly paid-up shares is Rs. 5/- and the Offer Price is calculated as per regulation 20(10) of SEBI (SAST), the partly paid-up shareholders of the Target Company will not be eligible to participate in the Open Offer. However, if they wish to participate in the Open Offer, they will have to first pay the allotment money in arrears along with the interest to the company to make the said shares fully paid-up. On allotment money being credited with interest, they will become eligible to participate in the Open Offer and the Offer price paid shall be Rs. 3/- per fully paid-up share.

2. **The Revised Schedule of activities pertaining to the Offer is as under:**

Activities	Original Date & Day	Revised Date & Day
Public Announcement	September 30, 2007 (Sunday)	September 30, 2007 (Sunday)
Specified Date (for the purpose of determining the name of shareholders to whom the Letter of Offer will be sent)	October 5, 2007 (Friday)	October 5, 2007 (Friday)
Last Date for a Competitive Bid, if any	October 20, 2007 (Saturday)	October 20, 2007 (Saturday)
Date by which the Letter of Offer to be Despatched to shareholders	November 10, 2007 (Saturday)	December 14, 2007 (Friday)
Date of Opening of the Offer	November 15, 2007 (Thursday)	December 19, 2007 (Wednesday)
Last date for revising the Offer Price/ Number of Shares	November 23, 2007 (Friday)	December 27, 2007 (Thursday)
Last date for Withdrawal of Acceptance by Shareholders	November 29, 2007 (Thursday)	January 2, 2008 (Wednesday)
Date of Closing of the Offer	December 4, 2007 (Tuesday)	January 7, 2008 (Monday)
Date by which communicating rejection acceptance and despatch of Cheques/ Demand Drafts towards payment of consideration to becompleted	December 19, 2007 (Wednesday)	January 22, 2008 (Tuesday)

All other terms and conditions of the Offer remain unchanged. The Acquirers accept full responsibility severally and jointly for the information contained in this Announcement and also for the obligations of the Acquirers as laid down in the Regulations.

This announcement would also be available on the SEBI website at http://www.sebi.gov.in

Issued by Manager to the Offer on behalf of the Acquirers:

ASHIKA CAPITAL LIMITED

ASHIKA
Growing & Sharing with You

1008, 10th Floor, Raheja Centre,
214, Nariman Point, Mumbai - 400 021.
Tel: +91-22-6611 1700; Fax: +91-22-6611 1710
E-Mail: mbd@ashikagroup.com
Contact Person: Mr. Niraj Atul Kothari

Place: Mumbai
Date: December 8, 2007